

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR S.G. SHAH

Petition(s) for Special Leave to Appeal (Civil) No(s).20777/2005

(From the judgement and order dated 12/08/2005 in WP No. 7232/2004
of The HIGH COURT OF BOMBAY)

ASHOK SADHURAM MULCHANDANI

Petitioner(s)

VERSUS

NEELIMA SADANAND VARTAK & ORS.

Respondent(s)

(With appln(s) for permission to file additional documents and
prayer for interim relief and office report)
WITH SLP(C) NO. 4436 of 2006
(With prayer for interim relief and office report)

Date: 16/10/2006 This Petition was called on for hearing today.

For Petitioner(s)

Mr. Shivaji M. Jadhav,Adv.

For Respondent(s)

Mr. S.C. Birla,Adv
Mr. V.N. Raghupathy ,Adv

Mrs. Asha G. Nair, Adv.

UPON hearing counsel the Court made the following
O R D E R

Fresh notice to respondent No. 7 by Regd. A.D. Post.

List the matter on 14.12.2006.

(S.G.SHAH)

Registrar